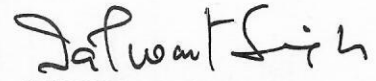


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No. 2478/72597-747/F. 1(3)/Gaz/17 dated 10.11.2017, Ms. T. Priyadarshini, MM (NI Act) West District, Tis Hazari Courts, Delhi is authorized to act as Nodal Officer, Centralized Hindi Implementation Committee in place of Ms. Ruchi Agarwal Asrani, MM (North-East) Karkardooma, Courts, Delhi with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

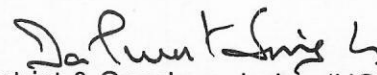
District & Sessions Judge (HQs)
Delhi

No. 2784/84779-789 /F.1(3)/Gaz/18

Dated 10 DEC 2018

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officiating District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The Chairman/Members of Centralized Hindi Implementation Committee.
4. The Officers concerned.
5. The AO(J), Admin. Branch (I,II&III) Hindi Section (Central) Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi